

XIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1726 OF 1999

S.D.O. GRID CORPN.OF ORISSA LTD.& ORS

Appellant

(s)

VERSUS

TIMUDU ORAM

Respondent

(s)

(With office report)

WITH S.L.P.(C) NO. 5591 of 1999

(With prayer for interim relief)

S.L.P.(C) NO. 9788 of 1998

(With appln(s) for c/delay in filing substitution appln.)

(With office report)

Date: 21/07/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE S.B. SINHA

For Appellant(s)

Mr. Raj Kumar Mehta,Adv.

For Respondent(s)

Mr. S.V. Deshpande, Adv.

Mrs.K. Sarada Devi, Adv.

UPON hearing counsel the Court made the following

O R D E R

Delay condoned. Substitution allowed.

After hearing counsel for the parties for some time,
the Court reserved its verdict.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master